

COURT – I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.95 OF 2017 & IA NO.273 OF 2017
&
APPEAL NO. 105 OF 2017**

Dated: 25th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO.95 OF 2017 & IA NO.273 OF 2017

In the matter of :

Green Energy Association

...Appellant(s)

Vs.

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. Nikhil Nayyar for CERC

APPEAL NO. 105 OF 2017

In the matter of :

Indian Wind Power Association (NRC)

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Nikhil Nayyar for CERC

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **31.05.2017 at 11.00 a.m.**

**(I.J. Kapoor)
Technical Member
mk/hk**

**(Justice Ranjana P. Desai)
Chairperson**